

**HIGH COURT OF KARNATAKA, BENGALURU**  
**NOTIFICATION NO: HCBB – 109/2021**  
**DATED 20<sup>TH</sup> APRIL 2021**

**SUMMER VACATION FROM 26.04.2021 TO 22.05.2021**

High Court of Karnataka will remain closed for Summer Vacation from Monday the 26<sup>th</sup> April 2021 to Saturday the 22<sup>nd</sup> May 2021 (Both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit **at Principal Bench, Bengaluru, at Dharwad and Kalaburagi Benches on Wednesday the 28th April 2021, Wednesday the 5<sup>th</sup>, Wednesday the 12<sup>th</sup> and Wednesday the 19<sup>th</sup> May 2021** in Court Halls mentioned against them on the "**SITTING DAY**" noted below at 10.30 AM during the Vacation to hear urgent matters.

**PRINCIPAL BENCH AT BENGALURU**

<b>Sitting Day 28.04.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice G.Narendar  AND  Hon'ble Mr.Justice Shivashankar Amarannavar  (All Division Bench matters)	9	Hon'ble Mr.Justice Krishna S. Dixit  Hon'ble Mr.Justice Suraj Govindaraj	10  11

<b>Sitting Day 05.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice S.R.Krishna Kumar  AND Hon'ble Mr.Justice M.G.S.Kamal  (All Division Bench matters)	9	Hon'ble Mr.Justice Pradeep Singh Yerur  Hon'ble Mr.Justice M.Nagaprasanna	10  11

<b>Sitting Day 12.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice S.Sunil Dutt Yadav  AND Hon'ble Mr.Justice P.N.Desai  (All Division Bench matters)	9	Hon'ble Mr.Justice Mohammad Nawaz  Hon'ble Mr.Justice M.I.Arun	10  11

<b>Sitting Day 19.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice P.B.Bajanthri  AND Hon'ble Mr.Justice M.I.Arun  (All Division Bench matters)	9	Hon'ble Mr.Justice B.M.Shyam Prasad  Hon'ble Ms.Justice Jyoti Mulimani	10  11

**DHARWAD BENCH**

<b>Sitting Day 28.04.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mrs.Justice K.S.Mudagal  AND Hon'ble Mr.Justice Hanchate Sanjeevkumar  (All Division Bench matters)	2	Hon'ble Mr.Justice S.G.Pandit  Hon'ble Mr.Justice Ashok G.Nijagannavar	3  4

<b>Sitting Day 05.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice Nataraj Rangaswamy  AND Hon'ble Mr.Justice Ravi V. Hosmani  (All Division Bench matters)	2	Hon'ble Mr.Justice Nataraj Rangaswamy  Hon'ble Mr.Justice Ravi V. Hosmani	2  3

<b>Sitting Day 12.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice Sachin Shankar Magadum  AND Hon'ble Mr.Justice Ravi V. Hosmani (All Division Bench matters)	2	Hon'ble Mr.Justice Sachin Shankar Magadum  Hon'ble Mr.Justice Ravi V. Hosmani	2  3

<b>Sitting Day 19.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice Hemant Chandangoudar AND Hon'ble Mr.Justice Rajendra Badamikar (All Division Bench matters)	2	Hon'ble Mr.Justice Hemant Chandangoudar  Hon'ble Mr.Justice Rajendra Badamikar	2  3

**KALABURAGI BENCH**

<b>Sitting Day 28.04.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice Ashok S.Kinagi AND Hon'ble Mr.Justice V.Srishananda (All Division Bench matters)	2	Hon'ble Mr.Justice Ashok S. Kinagi  Hon'ble Mr.Justice V.Srishananda	2  3

<b>Sitting Day 05.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice E.S.Indiresh AND Hon'ble Ms.Justice J.M.Khazi (All Division Bench matters)	2	Hon'ble Mr.Justice E.S.Indiresh  Hon'ble Ms.Justice J.M.Khazi	2  3

<b>Sitting Day 12.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice S.Vishwajith Shetty  AND Hon'ble Mr.Justice M.G.S.Kamal (All Division Bench matters)	2	Hon'ble Mr.Justice S.Vishwajith Shetty  Hon'ble Mr.Justice M.G.S.Kamal	2  3

<b>Sitting Day 19.05.2021</b>			
<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice Ashok G. Nijagannavar  AND Hon'ble Mr.Justice Hanchate Sanjeevkumar (All Division Bench matters)	2	Hon'ble Mr.Justice Ashok G. Nijagannavar  Hon'ble Mr.Justice Hanchate Sanjeevkumar	2  3

On the day of sitting, **after completion of the work of the Division Bench**, at Dharwad Bench on 05.05.2021, 12.05.2021 and 19.05.2021 and at Kalaburagi Bench on 28.04.2021, 05.05.2021, 12.05.2021 and 19.05.2021 the Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters, as notified above.

No appeals, Petitions or Applications and any other papers of Civil nature will be received during the Vacation, except in cases where seek urgent interim orders like stay orders, interim directions and temporary injunctions etc., are sought.

No Criminal Appeals, Criminal Revision Petitions, Criminal Petitions will be received during vacation, except in cases where seek urgent orders, stay orders and interim directions etc., are sought.

Matters of the nature referred to above are permitted to be filed on Monday and Tuesday during the respective weeks between 10:30 AM to 12:30 PM. All matters filed on Monday and Tuesday during the respective weeks will be posted before the respective Benches on the immediate next sitting day.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the respective counters situated at Gate No.5 during vacation on Monday, Tuesday, Thursday and Friday between 10.00 AM to 12.30 PM. On Vacation Court sitting day, papers will be received from 10.00 AM to 1.00 PM and from 2.00 PM to 4.00 PM.

The memo for posting with respect to the regular sitting will not be accepted from 22.04.2021 to 23.05.2021.

**By Order of Hon'ble The Chief Justice**

**Date: 20.04.2021**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**

**NOTICE FOR PRINCIPAL BENCH AT BENGALURU AND  
BENCHES AT DHARWAD AND KALABURAGI**

It is brought to the notice of the Advocates/Party-in-person that, **all matters posted during Summer Vacation at the Principal Bench at Bengaluru shall be heard only through Video Conference. Physical appearance of Advocates and Parties shall not be permitted. At both the Benches, the present hybrid mode will continue.**

It is further informed that, in pending matters filed on or before 23<sup>rd</sup> April 2021, if there is an extreme urgency, the Advocates/Party-in-person may forward memo for posting to the official E-mail ID of the Registrar (Judicial) ([regjudicial@hck.gov.in](mailto:regjudicial@hck.gov.in)). The said E-mail will be forwarded to Hon'ble The Chief Justice for passing order regarding posting. The memos in the pending matters shall be sent as stated below:

<b>Date of Hearing</b>	<b>Date &amp; time on which memo has to be sent</b>
28.04.2021	26.04.2021 from 10.00 AM to 2.00 PM
05.05.2021	03.05.2021 from 10.00 AM to 2.00 PM
12.05.2021	10.05.2021 from 10.00 AM to 2.00 PM
19.05.2021	17.05.2021 from 10.00 AM to 2.00 PM

**By Order of Hon'ble The Chief Justice,**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**